



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,5th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
20	<a href="#">WP(C)/5564/2024</a> FIXED	ASHIF EKBAL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	SC, HEALTH
21	<a href="#">WP(C)/5662/2024</a> FIXED	PARAMANANDA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA	SC, HIGHER EDU GA, ASSAM SC, G U
22	<a href="#">WP(C)/5690/2024</a> B/O	MD. AZIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MR H RAHMAN	SC, ELEM. EDU SC, BTC

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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30)	MR. DITUL DAS	05-11-2024	To	05-11-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
58	<a href="#">Bail Appln./3153/2024</a> FIXED.	DHRUB BASFORE <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	SPL. PP, C.B.I. PP, ASSAM
59	<a href="#">Bail Appln./3173/2024</a> FIXED.	BICKY MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM SC, C B I
<b>ORDERS</b>				
60	<a href="#">I.A.(CrI.)/1034/2024</a> (CONNECTED WITH ITEM NO. 40 IN THE DAILY CAUSE LIST) in AB/1381/2024	INSAN ALI ALIAS INSAN MIYA <b>Versus</b> THE STATE OF ASSAM,	MR H A RASHID	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### WITHDRAWAL

35	<a href="#">WP(C)/5500/2024</a> B/O	M/S PURBANACHAL SYNERGIES PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D K DAS MR. P K GARODIA MR H BETALA MR D SARMA	GA, ASSAM
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
25	<a href="#">I.A.(Civil)/3363/2024</a> (CONNECTED WITH ITEM NO. 24 IN THE DAILY LIST), B/O in WP(C)/1077/2023	GENERAL MANAGER (VIGILANCE) <b>Versus</b> ANSHUMAN BARUAH AND 5 ORS	MR R KARIM	MR A BHATRA
26	<a href="#">I.A.(Civil)/3365/2024</a> (CONNECTED WITH ITEM NO. 19 IN THE DAILY LIST), B/O in WP(C)/8082/2022 <b>WITH</b> <a href="#">I.A.(Civil)/3366/2024</a>	THE CHIEF VIGILANCE OFFICER, INDIAN OIL CORPORATION LTD., <b>Versus</b> PRASHANK KUMAR AND 5 ORS  THE UNION OF INDIA <b>Versus</b> PRASHANK KUMAR AND 5 ORS	MR R KARIM  MR R KARIM	MR. R M DEKA

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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 7**

**[DIVISION BENCH-II]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>				
16	<a href="#">WA/59/2023</a> FIXED, WITH OFFICE NOTE, INTERIM REPORT IN THE CUSTODY OF REGISTRAR (JUDICIAL), WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	KAMAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
17	<a href="#">WA/75/2020</a> <b>WITH</b>	SMTI PALLABI SARMA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
18	<a href="#">WA/98/2020</a> <b>WITH</b>	PALLAVI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM

19	<b>WITH</b> <a href="#">WA/101/2020</a>	SMTI RUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
20	<b>WITH</b> <a href="#">WA/103/2020</a>	DWITHUN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
21	<b>WITH</b> <a href="#">WA/110/2020</a>	DHRUBOJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
22	<b>WITH</b> <a href="#">WA/111/2020</a>	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1937/2023</a> in WA/111/2020	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
23	<b>WITH</b> <a href="#">WA/118/2020</a>	SUSOVAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
24	<b>WITH</b> <a href="#">WA/119/2020</a>	SRI BHASKAR DUTTA DAS <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
25	<b>WITH</b> <a href="#">WA/125/2020</a>	AMRIT JYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
26	<b>WITH</b> <a href="#">WA/126/2020</a>	HARSHAJYOTI BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
27	<b>WITH</b> <a href="#">WA/127/2020</a>	BHASKAR CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
28	<b>WITH</b> <a href="#">WA/128/2020</a>	KUNAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
29	<b>WITH</b> <a href="#">WA/131/2020</a>	DEBAJIT BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
30	<b>WITH</b> <a href="#">WA/137/2020</a>	NIPAN KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
31	<b>WITH</b> <a href="#">WA/141/2020</a>	PRASENJIT KR. GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT

32	<b>WITH</b> <a href="#">WA/147/2020</a>	JATINDRA PRASAD BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
33	<b>WITH</b> <a href="#">WA/154/2020</a>	JYOTIRMOY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
34	<b>WITH</b> <a href="#">WA/155/2020</a>	BADRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
35	<b>WITH</b> <a href="#">WA/163/2020</a>	BARNALI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
36	<b>WITH</b> <a href="#">WA/169/2020</a>	MANZOOR ELAHI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
37	<b>WITH</b> <a href="#">WA/174/2020</a>	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1918/2020</a> in WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
38	<b>WITH</b> <a href="#">WA/180/2020</a>	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1930/2020</a> in WA/180/2020	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
39	<b>WITH</b> <a href="#">WA/185/2020</a>	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2001/2020</a> in WA/185/2020	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
40	<b>WITH</b> <a href="#">WA/196/2020</a>	SABBIRA IMRAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
41	<b>WITH</b> <a href="#">WA/206/2020</a>	SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
42	<b>WITH</b> <a href="#">WA/213/2020</a>	MD. MUSTAFA AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM

43	<b>WITH</b> <a href="#">WA/219/2020</a>	SMTI. LEENA KRISHNA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
44	<b>WITH</b> <a href="#">WA/26/2021</a>	GULSHAN DAOLAGUPU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
45	<b>WITH</b> <a href="#">WA/31/2021</a>	BHARGAV PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
46	<b>WITH</b> <a href="#">WA/47/2021</a>	GANESH CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
47	<b>WITH</b> <a href="#">WA/50/2021</a>	DILIP KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
48	<b>WITH</b> <a href="#">WA/58/2021</a>	MOON MAZOOMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
49	<b>WITH</b> <a href="#">WA/185/2021</a>	RHITURAJ NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
50	<b>WITH</b> <a href="#">WA/216/2021</a>	ANIRUDHYA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	<b>WITH</b> <a href="#">WA/217/2021</a>	HIMANGSHU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
52	<b>WITH</b> <a href="#">WA/277/2021</a>	JOYDEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
53	<b>WITH</b> <a href="#">WA/279/2021</a>	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
54	<b>WITH</b> <a href="#">WA/321/2021</a>	SUNAYANA AIDEW <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
55	<b>WITH</b> <a href="#">WA/333/2021</a>	HARSHAJYOTI BORA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
56	<b>WITH</b> <a href="#">WA/14/2022</a>	SURANJITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	<b>WITH</b> <a href="#">WA/93/2022</a>	SRABANTI SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

58	<b>WITH</b> <a href="#">WA/95/2022</a>	GEETALI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
59	<b>WITH</b> <a href="#">WA/96/2022</a>	MANAS PRATIM HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	
60	<b>WITH</b> <a href="#">WA/159/2022</a>	DIPAK KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
61	<b>WITH</b> <a href="#">WA/22/2023</a>	VIKASH KUMAR PINCHA <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
62	<b>WITH</b> <a href="#">WA/70/2023</a>	NISHA MONI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
63	<b>WITH</b> <a href="#">WA/335/2023</a>	ABHISHEK BORBORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
64	<b>WITH</b> <a href="#">WA/27/2024</a>	MRIGEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 05/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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30)	MR. DITUL DAS	05-11-2024	To	05-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,5th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	<a href="#">WP(C)/5346/2024</a> FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
22	<a href="#">WP(C)/5613/2024</a> FIXED	ABDUL AHAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
<b>ADMISSION</b>				
23	<a href="#">WP(C)/8760/2018</a> CAVT. NO.1282/2018 FIXED	HAREKRISHNA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G JALAN MR. N DAS	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, REVENUE
24	<b>WITH</b> <a href="#">Crl.Pet./1034/2015</a>	PRABIR BISWAS and 3 ORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.S BANIK MS.M MAHANTA	PP, ASSAM
25	<b>WITH</b> <a href="#">WP(C)/804/2016</a> WITH LCR	ANANDA BISWAS NAMASUDRA and 24 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. K RAJBONGSHI MS. A TALUKDAR MS. B BAISHYA MR A K RAI MR. R P N SINGH	MR. G N SAHEWALLA(R- 4- 7) GA, ASSAM MR. S BANIK(R- 4-7) MS. B SARMA(R- 4-7)
26	<b>WITH</b> <a href="#">WP(C)/7827/2018</a>	JOGESWAR HALOI AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BHARALI MR S ALI MR. R BARUAH MR. A AHMED MR P SAH MR. A IQBAL	GA, ASSAM MR. S BANIK (R-6) MR. N BORUAH MR. N BORUAH MR. R PHUKAN MR. M KATAKI (R5) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1876/2020</a> in WP(C)/7827/2018	PRABIR BISWAS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR. N BORUAH MR. R PHUKAN	SC, REVENUE SC, REVENUE
27	<b>WITH</b> <a href="#">WP(C)/430/2019</a>	UTPAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE

28	<b>WITH</b> <a href="#">WP(C)/433/2019</a>	NAYAN CH. SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
29	<b>WITH</b> <a href="#">WP(C)/2281/2019</a>	PRAKASH CHETRY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	S ALI MR. N BHARALI MR. A.I. AHMED	GA, ASSAM SC, REVENUE
30	<b>WITH</b> <a href="#">WP(C)/3461/2019</a>	NATIONAL BOARDS LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KATAKI	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 05/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

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[ For Tuesday,5th November 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	<a href="#">AB/2823/2024</a> FIXED	MURADUL ISLAM @ MD SURAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
53	<a href="#">AB/2866/2024</a> FIXED	JALAL ALI <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
54	<a href="#">AB/2915/2024</a> B/O	SAMIUL BASID <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b>ADMISSION</b>				
55	<a href="#">Crl.Pet./615/2021</a> B/O	GURDEEP SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S SARMA (R2) MR. J DEKA (R2) MR. T K BHUYAN (R2) MR. S K DEKA (R2) PP, ASSAM MR. T BHUYAN (R-2)
<b>BAIL HEARING (BA)</b>				
56	<a href="#">Bail Appln./3116/2024</a> FIXED	ABDUL ALIM BARBHUIYA @ SABU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MS. J GHOSH	PP, ASSAM
<b>ORDERS</b>				
57	<a href="#">I.A.(Crl.)/1029/2024</a> BA 3007/2024(D/O), B/O in Bail Appln./3007/2024	BACHCHU SHEIKH ALIAS BATSU SEIKH ALIAS BATSU SHEIKH <b>Versus</b> THE STATE OF ASSAM,	MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 16**

**[CIVIL BENCH- I AND CIVIL BENCH- II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
17	<a href="#">I.A.(Civil)/3288/2024</a> WITH LCR, B/O in <a href="#">MACApp./344/2023</a> <b>WITH</b> <a href="#">MACApp./344/2023</a>	PUSHPA AGARWAL AND ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD  UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> (1) PUSHPA AGARWAL AND ORS.	MR. S HAZARIKA  MR. R C PAUL	MR. S HAZARIKA (R1-R3)
<b>HEARING</b>				
18	<a href="#">MFA/214/2019</a> WITH LCR, FIXED	M/S SOMYA PRATHAM UDYOG <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI MS. N HUSSAIN	SC, NF RLY

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29)	MS. D GHOSH	05-11-2024	To	05-11-2024
30)	MR. DITUL DAS	05-11-2024	To	05-11-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,5th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-III, IV AND V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
73	<a href="#">WP(C)/4275/2021</a> FIXED	M/S CHIROM RANJIT SINGH <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB
	<b>WITH</b> <a href="#">I.A.(Civil)/3356/2024</a> <b>in</b> <a href="#">WP(C)/4275/2021</a>	M/S CHIROM RANJIT SINGH <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA	SC, PNB
74	<a href="#">WP(C)/4550/2024</a> FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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**[ For Tuesday,5th November 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
54	<a href="#">Crl.Rev.P./400/2023</a> FIXED.	CAMBRIDGE EDUCATION TRUST <b>Versus</b> HARI DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
<b>WITH</b>				
55	<a href="#">Crl.Rev.P./401/2023</a>	CAMBRIDGE EDUCATIONAL TRUST <b>Versus</b> KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
<b>WITH</b>				
56	<a href="#">Crl.Rev.P./402/2023</a>	CAMBRIDGE EDUCATION TRUST <b>Versus</b> KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
<b>BAIL HEARING (BA)</b>				
57	<a href="#">Bail Appln./2791/2024</a> WITH SCANNED COPY OF CASE RECORD, FIXED	MISTAL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**THIS IS FOR INFORMATION TO ALL CONCERNED THAT FROM TODAY ONWARDS i.e. 05-11-2024,OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED.AND IF NECESSARY MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
31	<a href="#">Crl.Rev.P./372/2013</a> FIXED	RIDHWAN HUSSAIN RAMADAN <b>Versus</b> ANOWAR KHAN	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH MRP DOLEY
32	<b>WITH</b> <a href="#">Crl.Rev.P./373/2013</a>	RIDHWAN HUSSAIN RAMADAN <b>Versus</b> MISS NAGMA KHAN	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH MRP DOLEY

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**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.21 (THIRD FLOOR).**

**ITEM NOS. 2 TO 5 WILL BE TAKEN UP AFTER RISING OF THE SINGLE BENCH OF HER LORDSHIP AT AIZAWL.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Crl.Pet./188/2012</a> (AT 10:30 AM)	MAHABIR PRASAD THAKUR and ANR <b>Versus</b> KESHAB PRASAD GUPTA SAHU	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.S RAHMAN MR.M AHMED
<b>MOTION</b>				
2	<a href="#">AB/2886/2024</a>	FRANCIS BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S P SHARMA K AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./2894/2024</a>	RAHUL ROY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	<a href="#">Bail Appln./3176/2024</a>	FARIDA AKTAR @ FARIDA AKTAR LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	<a href="#">Bail Appln./3178/2024</a>	NAYAN DEY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/11/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-III]**

**THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-II, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
6	<a href="#">WP(C)/6683/2017</a> AT 10:30 AM	HIREN CH. DAS and 15 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	MS. M BHATTACHARJEE(GA, ASSAM) SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
7	<a href="#">WP(C)/3299/2020</a> AT 10:30 AM	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> <a href="#">I.A.(Civil)/147/2021</a> in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/2373/2022</a> in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
8	<a href="#">WP(C)/3317/2020</a>	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> <a href="#">I.A.(Civil)/160/2021</a> in WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 05/11/2024

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BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF  
THE SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
4 <a href="#">Tr.P.(C)/23/2023</a>	SMTI USMA SULTANA <b>Versus</b> FAKAR UDDIN AHMED	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	MR S HOQUE

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024

27)	MR. S C KEYAL	06-11-2024	To	07-11-2024
28)	MR. J P SHARMA	07-11-2024	To	18-11-2024
29)	MS. D GHOSH	05-11-2024	To	05-11-2024
30)	MR. DITUL DAS	05-11-2024	To	05-11-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,5th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[THIS BENCH WILL SIT AT 10:30 AM]**

**COURT PROCEEDING OF THE FOLLOWING CASE  
WILL BE CONDUCTED THROUGH REMOTE VIDEO  
CONFERENCING.**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FROM COURT NO. 24.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4538/2023</a> BY SLIP	SUMIT PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

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28)	MR. J P SHARMA	07-11-2024	To	18-11-2024
29)	MS. D GHOSH	05-11-2024	To	05-11-2024
30)	MR. DITUL DAS	05-11-2024	To	05-11-2024



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST- I ]

[ FOR TUESDAY, THE 5<sup>TH</sup> DAY OF NOVEMBER, 2024 ]

[AT 2:00 PM]

BEFORE

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

[COURT NO: 17]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING** ]

## ORDERS

1. REVIEW PET. 7/2024 (FIXED)	GAGAM MOYONG <b>VERSUS</b> OSI KOPAK AND 5 ORS.	NIKITA DANGGEN OKEN DUGGONG K CHOTTON P SIGA HONI TANA TARA RUBU TANI K GAO	GA(AP)
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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST-I ]

[ FOR TUESDAY, THE 5<sup>TH</sup> DAY OF NOVEMBER, 2024 ]

[AT 2:00 PM]

**BEFORE**

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

[COURT NO: 20]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

## **ORDERS**

- |                                      |  |             |   |
|--------------------------------------|--|-------------|---|
| 1. REVIEW PET. 10/2024<br>(FIXED)    | NINNONG RATAN AND 3 ORS.<br><b>VERSUS</b><br>OBI PERTIN AND ANR.     | KEEKLOYA    | TABING LAMGU<br>U BORI  |
| 2. I.A.(C) 203/2024<br>(FIXED)       | THE DEPUTY COMMISSIONER<br><b>VERSUS</b><br>BABUK RINYA AND 228 ORS. | TAKAM SUNIL |   |
| <b>WITH</b><br>3. REVIEW PET. 9/2024 | THE DEPUTY COMMISSIONER<br><b>VERSUS</b><br>BABUK RINYA AND 228 ORS. | TAKAM SUNIL | NIKITA DANGGEN<br>OKEN DUGGONG<br>PENJOM SIGA<br>Y DAGIAM<br>HONI TANA TARA |



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST- I ]

[ FOR TUESDAY, THE 5<sup>TH</sup> DAY OF NOVEMBER, 2024 ]

[AT 10:30 AM]

BEFORE

**HON'BLE MR. JUSTICE KARDAK ETE**

[COURT NO: 23]

[ THIS CASE WILL BE TAKEN UP FROM THE PRINCIPAL SEAT, GUWAHATI AT COURT NO. 23 AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HON'BLE MR. JUSTICE K.R. SURANA AND HON'BLE MR. JUSTICE A.D. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-II, IF REQUIRED THROUGH REMOTE VIDEO CONFERENCING ]

## ORDERS

- |  |  |   |   |
|--|--|---|---|
| 1. ELECTION PET. 8/2024<br>(FIXED)                       | KARIKHO KRI<br><b>VERSUS</b><br>DR MOHESH CHAI AND 3 ORS.      | ADAM TATAK<br>TSERING GYATSO<br>AMY TALOM<br>KALING MIBANG<br>TANUR GAO<br>TONNI GAMMI<br>LOGSANG YOUNTAN | DICKY PANGING<br>DAINA TAMUK<br>BULIA PULU<br>DOGE LONA<br>KIRMAR ADO<br>EHO MENJO<br>G SAIKIA<br>KINYAK LOYA<br>N RAMA<br>ROSY C<br>LOWANGCHA<br>KEPRUNDA MENA<br>TOKGE DARIN<br>MARGE D |
| <b>WITH</b><br>I.A.(C) 207/2024<br>IN ELECTION<br>8/2024 | PET. KARIKHO KRI<br><b>VERSUS</b><br>DR MOHESH CHAI AND 3 ORS. | ADAM TATAK  | DICKY PANGING<br>NANI ANJU  |